

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 25053-25055/2017

RAJENDRA & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.93706/2017-EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 2078/2018 (XI)

(FOR ADMISSION and I.R. and IA No.10435/2018-EXEMPTION FROM FILING O.T.)

Date : 10-07-2019 These petitions were called on for hearing today.

For Petitioner(s) Mr. Naresh Kumar, AOR
 Ms. Parul Shukla, AOR

For Respondent(s) Mr. Ravindra Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) Nos. 25053-25055/2017

Four weeks' time is given to respondent No.3 to file counter affidavit.

Service of notice is complete qua other respondents but no one has entered appearance on their behalf.

List again on 15.11.2019.

SURINDER S. RATHI
Registrar